

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2751

ANSWERED ON:12.03.2015

HIT AND RUN CASES

Jadhav Shri Prataprao Ganpatrao;Rajoria Dr. Manoj

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the total number of deaths and injuries caused by hit and run accidents in major cities of the country during the last three years;
- (b) whether the Government has proposed any measures to increase allocation of funds for providing compensation to hit and run victims by implementing a road safety cess on insurance premiums collected in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) Persons killed and injured in road accidents due to hit and run cases during the last three calendar years as reported by Police Department of million plus cities in the country is enclosed at annexure.
- (b) to (d) The Ministry of Road Transport and Highways have drafted a new Motor Vehicle Act namely " The Road Transport and Safety Bill, 2015" which inter alia proposed special provision in case of hit and run motor vehicle crash. Chapter XI of the proposed bill provides for constitution of a Motor Vehicle Crash Fund. The following shall be credited to the fund:
  - i) A cess or tax or payment of a nature notified and approved by Central Government.
  - ii) Any grant or loan made to the fund by the Central Government.
  - iii) Any other source of income as may be prescribed by the Central Government.